

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3015**

TO BE ANSWERED ON MONDAY, MARCH 15, 2021 / PHALGUNA 24, 1942 (SAKA)

**'EXPENDITURE INCURRED FOR IMPLEMENTATION OF ATMANIRBHAR PACKAGES'**

**3015: SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:  
SHRI K. NAVASKANI:**

Will the Minister of **FINANCE** be pleased to state:

- a. the quantum of revenue expenditure incurred to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0 upto December 31, 2020 as a proportion of total Budget Estimates for the 2020-21 financial year;
- b. the quantum of capital expenditure incurred to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0 upto December 31, 2020 as a proportion of total Budget Estimates for the 2020-21 financial year; and
- c. the quantum of revenue expenditure incurred in the 2020-2021 financial year to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0?

**ANSWER  
MINISTER OF STATE (FINANCE)  
(SHRI ANURAG SINGH THAKUR)**

(a) to (c): The Government of India had announced AtmaNirbhar Bharat Packages 1.0, 2.0, and 3.0 on 13<sup>th</sup> May, 2020 to 17<sup>th</sup> May, 2020, 12<sup>th</sup> October, 2020 and 12<sup>th</sup> November 2020 respectively. The Aatmanirbhar Bharat Packages comprise of various long-term schemes/ programmes/ policies announced with the objective of fighting COVID-19 and to make the country self-reliant. These are mostly long term measures on which outcomes will be visible in due course. The Ministries/Departments have been tasked to formulate schemes/programmes announced under AatmaNirbhar Bharat Packages concerning them, take necessary approvals and meet the expenditure out of fund provided in Budget Estimates and seeking additional funds in Revised Estimates, wherever necessary. A Statement indicating details of expenditure incurred under Revenue/Capital Head by Ministries/Departments, wherever applicable is at **Annexures-I & II**. Further, benefits have also been provided under AtmaNirbhar Bharat Package & PM Garib Kalyan Package to mitigate the suffering of people due to COVID-19 and MSMEs [through Emergency Credit Line Guarantee Scheme (ECLGS)]. A Statement indicating benefits provided under these is at **Annexure-III**.

Ministry of Finance has issued Guidelines to States on the scheme Special Assistance to States for Capital Expenditure for promoting Capital Expenditure by the State Governments for the financial year 2020-21 on 12.10.2020. All States (except Tamil Nadu- who has communicated unwillingness) have submitted proposal under the scheme for new and ongoing capital works/projects. The allocation for Assam has been enhanced from Rs.200 crore to Rs.450 crore. The projects amounting to Rs.10656.5 crore under Part-I, Part-II and Part-III of the Scheme have been approved so far and an amount of Rs.5328 crore as 1<sup>st</sup> instalment has been released to the States. Further, residual amount of Rs.101 crore not availed by State of Tamil Nadu has also been allocated to the States of Arunahal Pradesh, Goa and Manipur.

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Statement referred to in reply to parts (a) to (c) of LSUSQ No.3015 for 15.3.2021

No.	Name of the Ministry/ Department	Name of the Scheme	Revenue / Capital	Allocation for FY 2020-21	Expenditure as on 22.1.2021	Expenditure as on 22.1.2021 (% in terms of BE/RE)
1.	Department of Financial Services	Assistance to National Credit Guarantee Trustee Company Ltd. (ECLGS) (ECLGS 1.0 and ECLGS 2.0)	Revenue	4000.00 Cr	4000.00 Cr	100
2.	-do-	Subsidy to SIDBI on Interest Subvention of 2% on prompt (subsidies)	Revenue	1232.00 Cr	775.00 Cr	62.91
3.	-do-	Subscription to the share capital EXIM Bank	Capital	1300.00 Cr	1300.00 Cr	100
4.	-do-	Loan for settlement of claims on invoking guarantee given by Government under Partial Credit Guarantee Scheme	Capital	500.00 Cr	0.00	0
5.a	-do-	Loan for settlement of claims on invoking guarantee given by Government under Special Liquidity Scheme	Capital	500.00 Cr	0.00	0
5.b	-do-	Rs 30,000 crores Additional Emergency Working Capital Funding for farmers through NABARD	Special window has been created by RBI through which NABARD will extend additional refinance support of Rs. 30,000 crore for crop loan requirement of Rural Co-op Banks & RRBs over and above Rs 90,000 crore to be provided by NABARD through the normal refinance route during FY 2020-21 to benefit around 3 crore farmers - mostly small and marginal farmers.  As on 22.01.2021, Rs. 25,000 crore has been disbursed out of this special facility. Balance amount of Rs. 5000 crore under SLF allocated to NABARD by RBI for smaller NBFCs and NBFC-MFIs. As on 22.01.2021, NABARD has sanctioned & disbursed Rs. 992 crore and Rs.715 crore respectively under this fund. No separate budgetary provision in DFS.			
6.	-do-	Special saturation drive to provide concessional credit through KCC farmers including PM-KISAN beneficiaries, Fisherman and Animal Husbandry Farmers.	Scheme is implemented by Department of Agriculture, Co-operation and Farmers Welfare (DAC&FW). Monitoring of KCC drive is done by DFS in consultation with PSBs and NABARD. Total coverage as on 22.1.2021: 185.34 lakh KCC with a KCC credit limit of Rs. 1.74 lakh crore (approx). There is no financial implication on part of DFS.			
7.	DPIIT	National Industrial Corridors Development and Implementation Trust (NICDIT)	Revenue	1200.00 Cr	1200.00 Cr  [Rs. 1195 for Grants for Creation of Capital Assets & Rs. 5.00 for GIA General].	100% of Scheme BE 20-21 and 18.16 % of Total BE 20-21.
8.	-do	Budgetary support under Goods and Services Tax	Revenue	1716.00 Cr	1716.00 Cr	100 % of Scheme BE 20-21 and

		Regime to the units located in State of J & K Uttrakhand, H P and North Eastern States including Sikkim				25.97 % of Total BE 20-21.
9.	Ministry of Fishery, A.H., Dairying, (Department of Fisheries)	PMMSY	Scheme component does not cover Revenue and Capital Expenditure separately.	560 Cr	422.33 Cr (State-wise list at Annexure-II)	84.46
10.	Department of Agriculture, Cooperation & Farmers Welfare	Financing facility under Agriculture Infrastructure Fund (AIF)	Revenue	Nil*	-	-
*Under the Scheme, the expenditure will be incurred on the administrative cost for Project Monitoring Unit (PMUs), Interest Subvention and credit guarantee for the loans to be provided by banks/lending institutions under the Scheme.						
11.	Department of Animal Husbandry and Dairying	National Animal Disease Control Programme (NADCP)	Revenue	-	515.72 Cr	3967.00
12.	Department of Pharmaceuticals	Production Linked Incentive (PLI) Scheme for Pharmaceuticals	Scheme is yet to be notified			
13.	Ministry of Health and Family Welfare	Prime Minister's Atmanirbhar Swasth Bharath Yojana (PM-ASBY)	Scheme is yet to be notified			
14.	Department of Heavy Industries	Advance Chemistry Cell Batery	Scheme is yet to be notified			
15.	-do-	Automobiles and Auto Components	Scheme is yet to be notified			
16.	Ministry of Steel	PLI Scheme for specialty steel	Scheme is yet to be notified			
17.	Department of Economic Affairs	Rs 30,000 crore Special Liquidity Scheme for NBFCs/HFCs/MFIs	A total of ₹ 71, 25,51,62,900/- has been disbursed by way of 28 instruments to 23 NBFCs/HFCs. Repayment of principal and interest amounting to ₹ 72,49,60,15,809/- for all instruments has been received			
18.	Ministry of Food Processing Industres	Pradhan Mantri Formalisation of Micro food processing Enterprises scheme (PM-FME Scheme)	A total amount of Rs.1,03,83,33,000/- has been released to States/UTs, National Institute of Food Technology Entrepreneurship and Management and Indian Institute of Food Processing Technology. (Details at Annexure-II)			

## Statement referred to at SI No.9 &amp; 18 of Annexure-I

		PMMSY	PM-FME Scheme
S.N	Name of the State/UT	Funds sanctioned/ released under the scheme to States/UTs (Rs.in Lakhs)	Grant-in-aid to States/UT (Rs)
1	A & N Island	200.00	40,00,000
2	Andhra Pradesh	4212.90	4,93,39,000
3	Arunachal Pradesh	790.61	15,34,000
4	Assam	2556.79	6,38,92,000
5	Bihar	1709.17	5,04,52,000
6	Chandigarh	-	40,00,000
7	Chhattisgarh	2232.22	1,27,53,000
8	Daman & Diu	0.00	40,00,000 (Including Dadra Nagar Haveli)
9	Delhi	39.30	50,00,000
10	Goa	200.00	40,00,000
11	Gujarat	893.70	3,91,43,000
12	Haryana	903.78	2,02,94,000
13	Himachal Pradesh	742.91	58,61,000
14	Jammu & Kashmir	2466.47	1,50,00,000
15	Jharkhand	1319.10	2,68,87,000
16	Karnataka	3000.53	5,30,21,000
17	Kerala	800.00	1,95,56,000
18	Ladakh	-	40,00,000
19	Lakshadweep	300.00	40,00,000
20	Madhya Pradesh	2273.58	5,16,26,000
21	Maharashtra	3157.42	9,89,78,000
22	Manipur	1097.97	75,01,000
23	Meghalaya	-	47,43,000
24	Mizoram	100.00	24,93,000
25	Nagaland	-	60,76,000
26	Odisha	2948.53	2,31,55,000
27	Puducherry	990.50	40,00,000
28	Punjab	567.84	3,28,24,000
29	Rajasthan	210.82	3,26,37,000
30	Sikkim	-	40,00,000
31	Tamil Nadu	1938.61	5,39,90,000
32	Telangana	779.34	2,31,13,000
33	Tripura	737.01	1,26,54,000
34	Uttar Pradesh	4151.19	18,59,85,000
35	Uttarakhand	912.61	78,26,000
	<b>Total</b>	<b>42232.9</b>	93,83,33,000
			National Institute of Food Technology- Rs. 5 crore Entrepreneurship and Management & Indian Institute of Food Processing Technology – Rs. 5 crore <b>Grand total: 1,03,83,33,000</b>

Statement referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3015 for 15.3.2021.

No.	State	PMG AY		PMGAY Pulses/channa		Ujjwala		ECLGS		ANB Foodgrains (to migrant)		ANB Chana (to migrant)		PM KISAN	PMJDY	24% EPF		NSAP National Social Assistance Programme	BoCW (Building and construction Fund)		DM F
		Foodgrains Qty (Apr-Nov) MT	Beneficiaries	Pulses/Chana Qty (Apr-Nov) (MT)	Beneficiaries	Refill delivered against advance or reimbursed	Amount Transferred (In Lakh)	Guarantee No.(s)	Guarantee amount (cr)	Foodgrains (Total) (MT)	Beneficiaries (Total)	Total Quantity (May-June) (MT)	Total Beneficiaries (May-June)	No. of beneficiaries	No. of a/c credited	Beneficiaries	Amount (Rs lakh)	Total Beneficiaries	No. of beneficiaries	Total amount (Rs. lakh)	Amount (Rs. crore)
1	Andaman and Nicobar Islands	2,383	59,100	122	16,350	22,354	157	1,885	92	59.5	11,900	9	8,554	10,677	23,064	3,238.00	155.91	5,928	11,014	492	
2	Andhra Pradesh	9,95,500	2,61,12,304	66,492	90,28,190	7,62,024	5,163	2,46,973	7,489	7	1,360	0	0	46,95,820	60,13,565	1,85,152.00	11,651.14	9,32,661	19,67,484	19,675	131.48
3	Arunachal Pradesh	30,642	7,98,490	1,034	1,77,210	76,658	518	2,181	63	799	1,59,758	34	33,730	66,323	1,80,119		0.00	34,139	3,000	60	
4	Assam	9,77,964	2,48,73,000	45,456	57,86,440	52,70,571	36,257	5,30,121	2,444	15,712	31,42,380	638	6,37,953	18,61,715	95,34,385	9,772.00	252.73	8,40,984	2,70,000	2,700	0.65
5	Bihar	31,47,508	8,11,39,356	1,20,112	1,43,33,767	1,53,47,936	1,11,171	6,44,396	3,520	86,449	1,72,89,890	3,301	33,01,110	58,99,824	2,33,15,732	67,545.00	4,287.92	36,64,811	0	0	0.00
6	Chandigarh	10,167	2,59,080	486	63,670	246	2	6,326	780	145.8	29,160	7	7,056	429	1,10,537	23,805.00	2,034.29	3,415	6,670	400	
7	Chhattisgarh	7,89,8	1,94,31,064	39,632	51,49,	39,71,	32,41	1,35,	3,528	1,964	3,92,860	174	1,74,4	21,67,441	78,57,012	84,417.00	6,404.33	8,52,275	0	0	4.36

		04			800	169	6	622						48							
															52,817		9,588	0	0		
8	Dadra and Nagar Haveli & Daman and Diu	10,568	2,58,328	519	65,240	25,360	169	2,882	287	159	31,800	12	11,980	13,531	17,387		0.00	1,376	0	0	
9	Delhi	2,72,775	6284047	13,690	17,54,513	1,95,912	1,263	89,128	11,815	4,544	9,08,880	351	3,51,100	12,075	20,30,271	41,521.00	3,642.58	1,56,436	39,600	3,960	
10	Goa	20,585	5,14,412	1,066	1,42,550	2,108	14	11,562	631	22	4,320	2	1,600	7,854	69,987	16,563.00	1,265.92	2,061	5,117	307	
11	Gujarat	12,76,713	31784856	50,026	65,09,333	49,09,689	32,592	2,84,716	18,997	287	57,312	20	20,253	46,85,062	71,08,005	2,70,988.00	18,510.49	6,88,953	4,83,196	4,832	22.00
12	Haryana	4,50,912	1,11,90,324	18,812	24,27,333	15,15,279	9,902	1,54,876	9,444	7,959	15,91,770	465	4,65,060	15,14,497	34,16,299	83,035.00	6,403.61	3,27,269	3,50,621	17,531	15.85
13	Himachal Pradesh	1,06,429	27,72,352	4,790	6,73,667	2,92,574	1,965	46,102	1,342	2,028	4,05,516	112	1,11,700	8,70,609	5,84,184	48,762.00	3,629.35	1,11,863	1,21,281	7,461	0.00
14	Jammu and Kashmir	2,82,312	69,15,000	13,208	16,44,090	20,09,414	14,574	66,631	1,841	1,958	3,91,600	131	1,31,080	9,20,451	10,49,256	43,121.00	2,055.78	143289 (including Ladakh)	1,55,975	4,679	0.43
15	Jharkhand	8,83,433	2,40,94,622	44,593	57,11,600	53,60,642	37,520	2,39,019	2,396	717	1,43,436	1,059	10,59,140	12,31,912	72,27,042	1,05,631.00	7,666.54	12,88,850	0	0	9.66
16	Karnataka	15,41,056	3,86,45,940	80,975	1,27,22,730	57,07,480	37,831	4,45,454	13,045	11,600	23,20,014	2,055	20,55,380	48,39,093	79,87,088	3,19,389.00	24,924.83	13,98,410	13,62,438	68,122	118.09
17	Kerala	5,87,791	1,49,27,032	27,956	35,91,483	5,11,114	3,323	3,99,278	7,076	2,142	4,28,300	307	3,06,897	27,16,844	24,13,289	1,21,319.00	9,250.22	6,88,329	4,54,124	4,541	0.00
18	Ladakh	5,645	1,41,480	233	29,008	19,172	166	994	43	33	6,548	0	0	0	9,951	247.00	21.08	Included in J&K above	Included in J&K above	0.00	

19	Lakshadweep	864	21,800	39	5,200	517	3	355	2	15	2,900	5	4,530	0	2,867		0.00	324	520	33	
20	Madhya Pradesh	18,00,437	4,93,09,348	77,890	96,95,633	1,13,35,496	77,378	3,73,685	6,966	1,754	3,50,797	159	1,59,330	68,12,020	1,66,22,091	1,69,059.00	10,711.54	22,05,963	8,91,850	17,837	5.10
21	Maharashtra	25,27,129	6,82,50,268	1,03,643	1,32,15,103	76,20,813	50,513	7,99,050	30,324	17,315	34,63,000	762	7,62,170	86,32,718	1,29,47,062	4,76,836.00	31,528.87	11,68,385	8,94,408	17,888	59.50
22	Manipur	90,747	20,47,906	4,192	5,87,503	2,76,213	2,120	9,880	110	676	1,35,200	82	82,348	2,83,457	5,04,169		0.00	61,972	52,605	526	
23	Meghalaya	85,803	21,45,145	3,145	4,21,503	1,96,213	1,408	11,169	153	2,145	4,29,000	84	84,300	1,15,638	2,68,908	73,342.00	2,224.82	54,127	24,730	1,237	
24	Mizoram	25,288	6,62,132	1,243	1,55,405	55,270	420	3,653	52	250	50,000	30	29,750	69,425	58,176		0.00	27,538	51,451	1,544	
25	Nagaland	53,964	14,04,600	2,276	2,84,940	89,967	593	7,179	57	1,405	2,80,926	56	56,000	1,81,008	1,57,792		0.00	49,210	19,046	381	
26	Odisha	12,06,580	2,88,37,690	74,941	95,19,513	83,65,761	57,172	8,51,068	4,090	630	1,26,000	15	15,130	20,03,185	81,21,020	1,62,121.00	10,148.60	20,27,022	20,83,288	31,249	99.49
27	Puducherry	23,211	5,97,945	1,273	1,78,500	31,098	203	11,402	331	73	14,680	15	15,000	9,715	83,926	16,456.00	1,011.52	28,757	0	0	
28	Punjab	5,33,154	1,33,65,720	27,751	35,47,747	24,53,238	16,351	1,86,810	6,949	10,902	21,80,400	1,016	10,15,720	17,52,498	33,22,186	79,150.00	5,054.89	1,40,404	2,89,237	17,354	0.65
29	Rajasthan	17,52,646	4,44,44,332	75,043	99,94,240	1,11,23,374	73,858	2,99,445	10,791	42,478	84,95,600	2,003	20,03,000	51,64,391	1,56,13,962	1,23,266.00	7,946.42	9,87,781	22,30,000	55,750	15.93
30	Sikkim	14,479	3,65,120	614	93,817	21,301	165	8,380	86	315	63,000	15	15,042	0	42,552		0.00	18,332	7,836	157	
31	Tamil Nadu	12,31,653	2,97,45,840	33,324	1,11,07,920	61,85,688	41,390	5,39,177	20,904	1,449	2,89,888	34	34,000	35,59,533	60,75,989	5,81,768.00	34,570.97	18,14,700	13,70,601	27,412	14.73
32	Telangana	7,24,662	1,80,62,980	15,804	52,68,030	18,74,171	13,036	1,30,127	8,682	180	35,991	34	34,460	33,31,468	52,60,800	1,78,225.00	10,233.62	6,65,956	8,30,324	12,455	0.00
33	Tripura	94,893	23,73,722	4,420	5,40,847	4,46,819	3,747	60,650	240	22	4,386	22	21,929	1,90,441	4,31,770		0.00	1,38,473	39,082	1,172	

